

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 125
(IB)-261/ND/2020**

Under Section: 9 of IBC.

In the matter of:

Swastik Pipe Limited	...	Applicant
Vs		
M/s. Faridabad Stampings Pvt. Ltd.	...	Respondent

Order delivered on 10.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant : Mr. Neeraj Kumar Gupta, Adv.
Mr. Sanjay Jain, Adv.
Ms. Chetna Bisht, Adv.

For the Respondent :

ORDER

Learned Chartered Accountant accepts notice, undertakes to file memo of appearance within three days and reply within ten days, with copy in advance to the other side. Rejoinder, if any, within five days thereafter, with copy in advance to the other side. List on 03.03.2020.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Md Saddam

